

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA

UNSTARRED QUESTION NO.3598
TO BE ANSWERED ON 10.08.2021

RELEASE OF FUNDS TO TELANGANA UNDER WELFARE SCHEMES

3598. SHRI BANDI SANJAY KUMAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is committed for the welfare of the SC/ST, OBC and downtrodden people in the country, if so, the details of funds sanctioned and released under various schemes to the State of Telangana for the last seven years;
- (b) whether any deviation found, of spending the money against sanction of scheme by the State Government; and
- (c) if so, the action considered to be taken by the Government?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI A. NARAYANASWAMY)

(a) to (c): The focus of the Department of Social Justice's welfare efforts is on the requirements of the poorest households as represented by the socially, educationally and economically marginalized sections of the society including Scheduled Castes (SCs), Other Backward Classes, Senior Citizens, Victims of Alcoholism and Substance Abuse, Transgender Persons, Beggars, Denotified and Nomadic Tribes (DNTs), Economically Backward Classes (EBCs) and Economically Weaker Section (EWS). The Department is implementing various programmes/schemes for the welfare of these poor and marginalized sections, the details of the funds released under various schemes to the State of Telangana for the last seven years are given at **Annexure**. Information regarding welfare schemes for Scheduled Tribes is being collected by Ministry of Tribal Affairs and no details are available in this Ministry.

For the successful implementation of the Schemes Government undertakes steps like mandatory annual inspections by District Authorities, scrutiny of proposals by multidisciplinary State Level Grants-in-aid Committee, mandatory submission of audited statement of accounts and utilization Certificate and periodic review by holding meetings at national level, state level, district level and field visits. The Department also undertakes periodic review of the implementation of the schemes through third party evaluation studies. The studies have found that these schemes are achieving desired objectives and have recommended their continuation. The Ministry also ensures monitoring of the Schemes to

enhance transparency and accountability and checks the misuse of funds in the following manner -

1. Only online proposals by NGOs through e-Anudaan portal are considered for release of grants-in-aid.
2. The proposals of NGOs are considered on the basis of recommendations and satisfactory inspection reports of the State/UT Governments, and completeness of the proposals in all respects as per the guidelines of the scheme.
3. Subsequent grants are released to the implementing agencies, only on receipt of audited statement of accounts duly verified by Chartered Accountants and utilization certificates of the grants released in the previous year.
4. Performances of the NGOs are also monitored from time to time through random surprise inspections conducted by officers and PMU State Coordinators of the Ministry and representatives of State Governments. On the basis of the inspection report, necessary corrective action is taken.
5. The Ministry sponsors evaluation studies from time to time through independent evaluation agencies, inter-alia, to check proper utilization of funds by the implementing agencies under various Schemes/Programmes.
6. NGOs have to install CCTV and live feed has to be provided on its website
7. NGOs registered on PFMS and implementing EAT Module for the purpose of proactive disclosure of their activities to the Public.

On the basis of surprise inspection by the PMU State Coordinators and complaints received, Grant-in-Aid to 111 Organization has been stopped under the Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse and National Action Plan for Drug Demand Reduction (NAPDDR) , 85 projects have been stopped under National Action Plan for Senior Citizen (NAPSrC) and 42 projects have been found under-performed under the Scheme of Grant-in-aid to Voluntary and other Organizations Working for Scheduled Castes.

Annexure

Annexure referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 3598 for 10.08.2021

Schemes wise details of Fund released to the State of Telangana by the Department of Social Justice & Empowerment

(Rs. In Crore)

S.No.	Name of Scheme	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21
1	Central Assistance to Scheduled Caste Sub Plan	24.16	23.81	36.88	41.68	32.87	26.14	28.52
2	Post-matric Scholarship for SC students	88.00	124.54	331.66	140.24	0	0	245.03
3	Pre-matric Scholarship for SC students	0.00	0	0	0	0	0	
4	PCR & PoA Act	13.28	4.49	11.48	13.73	23.06	19.93	8.19
5	Free Coaching for SC and OBC students	0.00	0.57	0	0	0	0	0
6	Upgradation of Merit of SC students	0.00	0	1	1.21	0	0	0
7	Babu Jagjivan Ram Chhatrawas Yojna	0.00	0	0	0	2.89	0	0
8	Rehabilitation of Mannual Savengers	0.00	0	0	0	0	0	0
9	Post-matric Scholarship for OBC students	10.94	25.66	26.89	18.51	0	54.44	39.09
10	Pre-matric Scholarship for OBC students	4.13	0	0	0	0	0	0
11	Construction of Hostels for OBC Boys & Girls	0.00	0	0	0	0	3.91	0
12	Dr Ambedkar Post-matric Scholarship for EBCs	0.00	0	0	0	0	0	4.51
13	Assistance to VO's working for SCs	0.00	0.47	0.7	0.6	0.26	0.41	0.69
14	National Action Plan for Senior Citizens(NAP SrC)	0.35	0.47	1.13	1.34	2.45	3.75	4.1
15	Assistance for Prevention of Alcoholism/Drug Abuse	0.39	0.3	1.01	0.71	1.23	3.51	2.44
16	National Action Plan for Drug Demand Reduction	0.00	0	0	0	1.35	1.4	0

S.No.	Name of Scheme	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21
17	Pradhan Mantri Adarsh Gram Yojna (PMAGY)	0.60	0	0.66	0	0	2.16	15.61
18	Rashtriya Vayoshri Yojana	0.00	0	0	0	0.72	0	0
19	Dr. Ambedkar Medical Aid Scheme	0.00	0	0.02	0	0	0	0
20	Dr. Ambedkar Scheme for Social Integration through Inter Caste Marriage	0.00	0.43	1.33	0.83	0.2	1.3	1.17
21	Loans of Corporations							
	National Scheduled Castes Finance & Development Corporation (NSDFC)	0.00	18.93	35.84	7.12	10.84	0.49	0
	National Safai Karamchari Finance & Development Corporation (NSKFDC)	0.00	0	19.8	0	0	0	0
	National Backward Classes Finance & Development Corporation (NBCFDC)	0.00	0	1.24	0.49	1.43	0.72	24.53
22	Skill Development							
	National Scheduled Castes Finance & Development Corporation (NSDFC)	0.59	0.46	0.55	0.64	0.52	0.59	0.7
	National Safai Karamchari Finance & Development Corporation (NSKFDC)	0.05	0.6	0	0.07	0	0	0
	National Backward Classes Finance & Development Corporation (NBCFDC)	0.00	0.14	0.43	0.47	0.56	0.63	0.28
